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Title: Issue regarding alleged attack on christian community and institutions across the country.

SHRI ANTO ANTONY (PATHANAMTHITTA): Sir, I would like to bring to the notice of this august House that the attack on Christian minorities and institutions across the country are increasing day by day. Four members of the Christian community were attacked and the Holy Bible was set on fire yesterday by the right-wing activists in Sreenivasapura, Kolar District, Karnataka. In another incident in Belagavi, an armed man barged into a church and attacked the priest in charge.

A church was demolished in Delhi by the civic authorities on 12th July, 2021. The Church had been functioning at Andheria More near Chattarpur, New Delhi for the last twelve years. The authorities promised to reconstruct the church at the same venue but nothing has happened so far.

Recently, in Hyderabad, Sunday mass was not allowed to be performed and they were threatened by anti-social elements. A few months back, two nuns were attacked in a train at Jhansi while travelling to Odisha.

The Constitution gives equal rights to all citizens and he or she can follow any religion they want to follow. In such a situation, attack on Christians and their institutions is a violation of their constitutional rights.

Therefore, I request the Government, through you, to take immediate steps to stop attacks on Christians and their institutions which perform their religious rights.

माननीय अध्यक्ष : श्री बी. वाई. राघवेन्द्र – उपस्थित नहीं ।